THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati the 21 th April, 2023

Options are called from the intending Senior Judicial Assistants / Judicial Assistants of this Registry having 8 (eight) years of experience as SJA / JA or both combined for filling up of 7 clear **vacant posts of Court Master** in the Principal Seat of the Gauhati High Court as per the terms and conditions laid down in Rule 7(5) of the Gauhati High Court Services (ACC) Rules,1967 in the pay band of (PB-3) Rs. 22000-97000/- plus Grade pay of Rs. 10900/- p.m. plus other allowances as admissible under the Rules. The number of vacancy may increase to 8 at the time to final selection.

Willing candidates may submit options mentioning their service profile to the A.O.(J) (Establishment) on or before 12.05.2023.

By order,

SdV

REGISTRAR (ESTT)

Memo No. HC. V- 31/2023/ <u>259</u> / Estt. Dtd. 21.04.2023 Copy for information to: -

- 1. The Registrar (Adm./Vig./Judl.), Gauhati High Court, Guwahati.
- 2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3. The Secretary, Gauhati High Court Legal Services Committee, Guwahati
- 4. The Joint Registrar,,Gauhati High Court, Guwahati.
- 5. The Deputy Registrar,,Gauhati High Court, Guwahati.
- 6. The Assistant Registrar,, Gauhati High Court, Guwahati.
- 7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 8. The Project Manager, Gauhati High Court, Guwahati with a request to upload the notice in the High Court website.
- 9. The A.O.(J), _____ to circulate the notice among the SJA/JA of the respective Section.
- 10. The Caretaker, Judges' Guest House, Gauhati High Court, Guwahati.
- 11. CA to the Registrar General, Gauhati High Court, Guwahati.
- 12. CA to the Registrar (Estt.), Gauhati High Court, Guwahati.
- 13. The High Court Notice Board (both New Block and old Building)
- 14. Office file.

REGISTRAR (ESTT)